

**Shifting of T.V. Transmission Tower
from Agra Town**

5273. SHRI GANGA RAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any move to shift the T.V. transmission tower from Agra town to some other place ;

(b) if so, the reasons thereof ;

(c) the expenditure incurred on construction and setting up of the above tower ;

(d) the anticipated expenditure on its removal ;

(e) whether the above tower is being shifted to any place in Agra district ; and

(f) if the above tower is to be shifted for technical reasons, why the same were not taken into consideration while formulating the project ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). The T.V. tower at Agra is about 3.5 Kilometre away from Taj Mahal and is visible in the background from some positions. However, the question of shifting the tower from its present site is being examined.

(c) The cost of the T.V. tower erected at Agra is Rs. 120 lakhs approximately.

(d) and (e). These are under examination.

(f) No technical reasons are associated with the proposal under examination in this behalf.

**Selection of Feature Films Shown
over Doordarshan**

5274. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister

of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there has been criticism from various quarters regarding the standard of feature films being shown by Doordarshan ;

(b) if so, details thereof ;

(c) the criteria, if any; for selecting feature films to be telecast by Doordarshan ; and

(d) whether Government have reviewed the existing criteria so that better feature films are selected by Doordarshan ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). Viewers' reaction to the feature films telecast by Doordarshan has been mixed as it depends upon the personal tastes of individual viewers. Doordarshan's endeavour has been to telecast feature films fit for family viewing.

(c) and (d). Offers received from producers/parties holding T.V. rights for feature films are scrutinised and selections made by the Committees constituted at various Doordarshan Kendras and also at the Directorate General, Doordarshan, keeping in view the following aspects of the films, in that order :

(a) International/National/State Awards won

(b) Thematic Value

(c) Cinematic Value

(d) Entertainment Value

(e) Year of Production

(f) Number of times the film was shown on T.V. and at what stations

The selection of feature films is limited to only those which are offered to Door-darshan for telecast.

Setting up of Food Processing Plants

5275. DR. KRUPASINDHU BHOI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether several food processing plants are proposed to be set up by Central Government ;

(b) if so, the details thereof ; and

(c) the steps taken for export of canned fruits and other foods ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). The position regarding the food processing plants being set up by various public sector undertakings under the control of the Ministry is as under :

- (i) Modern Food Industries (India) Limited is engaged in setting up a fruit processing unit at Bhagalpur in Bihar and a pineapple processing unit at Silchar in Assam. It is also considering proposals to set up some more fruit and vegetable processing units.
- (ii) The North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC) set up for procurement, marketing and processing of fruits and vegetables produced in that region is engaged in setting up a pineapple and orange processing unit at Kumar-ghat in Tripura.
- (iii) The Hindustan Vegetable Oil Corporation is considering a proposal for setting up an extruder plant at New Delhi.

In addition, the Ministry is also providing financial assistance to Bihar Fruit and

Vegetable Development Corporation, an undertaking of the Bihar State Government, in setting up a fruit and vegetable processing project.

(c) The steps taken for promoting export of canned fruits and other foods include, *inter-alia*, grant of import replenishment for import of certain raw materials and packing materials, cash compensatory support and duty drawback and participation in specialised food fairs.

Regularisation of Services of Temporary Employees of AIR/Doordarshan

5276. SHRI P. PENCHALIAH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the AIR/Doordarshan organisations are of the nature of a project ;

(b) whether the employees of AIR/Doordarshan are being recruited on temporary work charged basis ;

(c) the procedure adopted to regularise these posts ;

(d) whether the AIR/Doordarshan have initiated any steps to regularise the services of work charged staff who have completed 240 days of service without any break on C.P.W.D. pattern ;

(e) if so, the time by which these posts are regularised ; and

(f) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) No, Sir.

(b) and (c). Certain categories of employees are appointed on work charged basis for a specified work. They are considered for selection for regular employment subject to availability of